

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/100/7/AMR/ 2022	Admitted	7 of IBC	SREI Equipment Finance Limited Vs Bharatiya Vaidya Vidhan Limited
	IA(IBC)/288/2023	U/sec. 65&60(5) of IBC 2016.	M/s. Kanti Conductors Ltd Vs. Mr.Rajesh Chillale, IRP of M/s. Bharatiya Vaidya vidhan Ltd & Sothers.
	IA(IBC)/13/2024	U/s 60 of IBC, 2016 r/w Rule 11 & 34 of NCLT Rules, 2016	Mr. Ravi Ramesh Babu & Mr.Mopidevi Babu Rao Vs Bharatiya Vidya Vidhan Limited Rep by Mr. Rajesh Chillale, RP & 5 Ors

**ORDER**

**IA (IBC)/288/2023:**

**Present:** Mr. TK Bhaskar, Ld. Sr. Counsel for the Applicant.

Mr. VVSN Raju, Ld. Counsel for R1.

Mr. Srikanth Hariharan, Ld. Counsel for R2.

Pleadings are completed. For hearing, list the matter on 13.08.2024.

**IA (IBC)/13/2024:**

**Present:** Mr. Asad Hussain, Ld. Counsel for the Applicant.

Mr. VVSN Raju, Ld. Counsel for R1.

None appears for R4. Hence, R4 *set exparte*. Pleadings stand completed.

For hearing, list the matter on 13.08.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**